

**HIGH COURT OF SIKKIM
GANGTOK**

No. V(124)/Confdl/HCS...³⁰.....

Dated: ^{18.3.26}.....

NOTIFICATION

The Hon'ble Chief Justice is pleased to appoint the District & Sessions Judge, Pakong as 'Visitor' of the Juvenile Observation Home (JOH), Pakyong. The 'Visitor' shall submit monthly report to this High Court upon making thorough inspection of the concerned Juvenile Observation Home (JOH).

This supersedes all previous notification(s).

By Order,

**Sd/-
REGISTRAR GENERAL**

Memo No. ^{3398-408/HCS}
Date: ^{18.3.26}

Copy to:

1. District and Sessions Judge, Pakyong
2. The Joint Registrar-cum-Sr. Judgment Writer to Hon'ble, the Chief Justice , High Court of Sikkim
3. The Additional Registrar-cum-PPS to Hon'ble Judge, High Court of Sikkim
4. The Joint Registrar-cum-Sr. Judgment Writer to Hon'ble Judge, High Court of Sikkim
5. The Advocate General, Government of Sikki, Gangtok
6. The Additional Advocate General, Government of Sikkim, Gangtok, Sikkim
7. The Commissioner-cum-Secretary to Hon'ble Governor of Sikkim, Lok Bhawan, Gangtok
8. The Principal District & Sessions Judges, Gangtok
9. The Member Secretary, Sikkim State Legal Services Authority
10. The Secretary, Women, Child, Senior Citizen and Divyangjan Welfare Department, Government of Sikkim
11. The Additional Secretary, Home Department for publication in the Government Gazette
12. Notice Board
13. Guard file and
14. File


REGISTRAR